

27

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.21/BB/2017	-	Admission	230-232	DKR Healthcare Pvt. Ltd. & Another.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JAIN
SPT Legal

Advocate for petitioner. - P

Today, the matter is listed for admission. Office has raised objections about the maintainability of this petition at the instance of the petitioner who is a transferee company. This is not moved before the Hon'ble High Court while filing the applicant at the first stage. Now, the transferee company has directly joined in this petition with the transferor company which has already obtained order from this Tribunal.

To hear the counsel about the maintainability of this petition at the instance of the 2nd petitioner, list it on 21.07.2017.


MEMBER (J)